

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &
IA No.380 of 2016 & IA NO. 884 & 885 OF 2018**

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat Gas Ltd. Appellant(s)
Vs.
Saint Gobain Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadav
Ms. Aditi

Counsel for the Respondent(s) : Ms. Rimali Batra for R.1
Mr. Utkarsh Sharma for PNGRB/R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **08.02.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

js/vg

**(Justice Manjula Chellur)
Chairperson**